



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
2	WP(C)/708/2022	THE UNION OF INDIA AND 2 ORS Versus GANGADHAR DUTTA	MR S CHAKRABORTY	DR G J SHARMA MR M CHANDA MR S NATH
3	C.Ex.App./1/2023	COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL DY.S.G.I.	MR. K BAISHYA
4	WITH C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
5	WA/12/2023 CAVT. NO.15582/022, FIXED	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
6	WA/38/2023 FIXED, WITH WP(C)/5869/2011 (D/O)	THE UNION OF INDIA AND 4 ORS. Versus ON THE DEATH OF MANOJ KR. ROY, HIS LEGAL HEIRS BHAUMATI ROY	MR. R K D CHOUDHURY, DY. S.G.I MS.R GOSWAMI MRS. A GAYAN,CGC	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA
7	PIL/74/2023	DHANU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS

8	<p>WITH WP(C)/5572/2023</p>	<p>ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.</p>	<p>MR B B NARZARY MR. P MAHANTA MS. P SAHARIA</p>	<p>GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE</p>
9	<p>WA/74/2023</p>	<p>NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.</p>	<p>MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI</p>	<p>SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE</p>
10	<p>WA/104/2023</p>	<p>SULTAN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA</p>	<p>SC, RMSA SC, SEC. EDU.</p>
11	<p>WA/142/2023</p>	<p>THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A</p>	<p>MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR</p>	<p>SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C</p>
12	<p>WITH WA/350/2022</p>	<p>SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.</p>	<p>MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM</p>	<p>SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C</p>
	<p>WITH I.A.(Civil)/3227/2022 in WA/350/2022</p>	<p>SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.</p>	<p>MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM</p>	<p>SC, A I C T E SC, IITG DY.S.G.I. SC, U G C</p>
	<p>WITH I.A.(Civil)/3591/2022 in WA/350/2022</p>	<p>DIPANKAR DAS Versus SUNIRMAL BHATTACHARJEE AND 5 ORS.</p>	<p>MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA</p>	<p>SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C</p>
13	<p>WA/146/2023</p>	<p>SAFIQUR RAHMAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.</p>	<p>MR. R P KAKOTI SR. ADV. MR. N ISLAM MR A B DEY MR. T K DEY MR. S SUTRADHAR</p>	<p>GA, ASSAM MS. D S NEOG, SC, IRRIGATION DEPTT.</p>
14	<p>WA/155/2023</p>	<p>SUNITA AGARWAL Versus M/S SREE MAA MULTI KITCHEN AND RESTAURANT AND 4 ORS.</p>	<p>MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN</p>	<p>MR. N ALAM (R-1) SC, APDCL MR K JAIN (R-1)</p>

15	WA/167/2023 CAVT. NO.04812/023, CAVT./481/2023	RANJAN KUMAR CHAKRABORTY Versus SANJIB KUMAR TALUKDAR ANDN 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. B D GOSWAMI (R-1) MR. J M GOGOI SC, SEC. EDU. FOR CAVEATOR
16	WA/172/2023	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
17	WA/336/2023 CAVT. NO.06772/023, FIXED, CAVT. NO. 677/2023	THE STATE OF ASSAM AND 2 ORS Versus DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR. D DAS SR. ADV (R-1) MR. I A HAZARIKA (r-4) MR A KALITA MR. M MAHANTA MR. H ALI (r-4) MR N KALITA (R-1) SC, K A A C FOR CAVEATOR
18	WP(C)/3589/2023 CAVT. NO.06262/023,	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3986/2024 FIXED	SHABHAYA RANI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A RAHMAN MR. M A AHMED	SC, ELEM. EDU GA, ASSAM
ADMISSION				
2	WP(C)/6330/2022 PART-HEARD. FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
3	WP(C)/1010/2020 FIXED	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
4	WP(C)/3157/2021 FIXED	SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
WITH				
	I.A.(Civil)/3611/2022 in WP(C)/3157/2021	NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
5	WP(C)/6832/2021 FIXED	ANIRUDDHA SEN Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, HIGHER EDU GA, ASSAM SC, G U
6	WP(C)/3780/2022 FIXED	BASUDEV DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE

7	WP(C)/5479/2022 FIXED	SANTOSH KR BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC SC, FINANCE
8	WP(C)/7372/2022 FIXED	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
9	WP(C)/1633/2023 FIXED	BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM
10	WP(C)/4164/2023 B/O	RAMEN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU MR R DHAR (R-4,5) SC, FINANCE
11	WP(C)/4605/2023 FIXED	DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
12	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
13	WP(C)/156/2024 B/O	MADHU SHUDHAN SARKAR Versus THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
	WITH			
14	WP(C)/98/2024	DEBA CHARAN DAS Versus THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
15	WP(C)/335/2024 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
16	WP(C)/413/2024 FIXED	RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU
17	WP(C)/2415/2024 B/O	JAYANTI BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
18	WP(C)/2426/2024 FIXED	LAKHIMAI BHAGAWATI Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG MR B DEORI SC, FINANCE
	WITH			
19	WP(C)/2403/2024	MOHAN CH KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, G.A ASSAM MR B DEORI SC, FINANCE
20	WP(C)/2884/2024 FIXED	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4)
	WITH			
21	WP(C)/1941/2024	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	SC, HIGHER EDU

WITH
[I.A.\(Civil\)/1811/2024](#)
in WP(C)/1941/2024

DR. KALPANA GOSWAMI,
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S P SHARMA

SC, HIGHER EDU

ORDERS

22 [WP\(C\)/1672/2017](#)
FIXED

RINA PHUKAN DUTTA
Versus
THE STATE OF ASSAM and 7 ORS.

MR.U J SAIKIA
MR.A GOHAIN

MR.C BARUAH
GA, ASSAM
SC, AG
MR.B GOGOI
SC, ELEMENTARY
EDUCATION
SC, FINANCE

23 [WP\(C\)/1716/2017](#)
FIXED

SMTI. TARUNI PHUKAN.
Versus
THE STATE OF ASSAM and 7 ORS.

MR.U J SAIKIA
MR.A GOHAIN

GA, ASSAM
SC, AG
SC, AG
MR.B GOGOI
SC, ELEMENTARY
EDUCATION
SC, FINANCE

HEARING

24 [WP\(C\)/3043/2015](#)

SMTI BARNALI DEKA
Versus
THE STATE OF ASSAM and 2 ORS,

MR.M BISWAS
MR.R GOGOI
MR.S DUTTA
MR.H KAKATI

MR.B P BORAH(R-3)
MRSR BORAH(R-3)
MRB TAID(R-3)
SC, HIGHER EDUCATION
MR.P J DUTTA(R-3)

25 [WP\(C\)/273/2019](#)
FIXED

PABITRA KR. NATH
Versus
THE GAUHATI UNIVERSITY AND 2 ORS.

DR. P K GOSWAMI
MR. U K NAIR
MR A BARMAN
MR. A BORO

SC, G U

26 [WP\(C\)/7253/2022](#)

DR. ABDUL MANNAN
Versus
THE STATE OF ASSAM AND 2 ORS

MR. N N B CHOUDHURY
MR. M DEWAN

SC, HIGHER EDU

27 [WP\(C\)/626/2023](#)

PREMANANDA RAY AND 119 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MD A HUSSAIN
MR. A S CHOUDHURY

SC, ELEM. EDU
GA, ASSAM
SC, BTC
SC, FINANCE

28 [WP\(C\)/635/2023](#)
B/O

APURBA PACHANI AND 3 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MR. P P BARUAH
MR. R SARMA
MS. J TAMULI

SC, ELEM. EDU
SC, AG
SC, FINANCE

WITH

29 [WP\(C\)/4012/2023](#)

THIRESWARI BARHOI
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. P P BARUAH
MR. R SARMA

SC, ELEM. EDU
MR. D BORA (R-8)
SC, FINANCE

WITH

30 [WP\(C\)/4013/2023](#)

SMTI PROVA CHETIA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. P P BARUAH
MR. R SARMA

SC, ELEM. EDU
SC, FINANCE

WITH

31 [WP\(C\)/1917/2024](#)

CHAMPAWATI KONCH
Versus
THE STATE OF ASSAM AND 7 ORS

MR. P P BARUAH
MR. R SARMA

SC, ELEM. EDU
SC, AG
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./277/2013 WITH LCR	SWAPAN DEBNATH Versus STATE OF ASSAM and ANR.	MR.S NATH MR.P CHOUDHURY	PP, ASSAM
2	Crl.Rev.P./459/2019 FIXED	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
3	Crl.Pet./672/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	SAILEN BARUAH AND 2 ORS Versus UPASANA BORAH	MR P KATAKI MRS R BEGUM	MR. S SHARMA MS G M THAKUR
4	Crl.Pet./322/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MD. JABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY S RABHA	A W AMAN (R- 2) MS SURAYA RAHMAN (R- 2) MR SARFRAZ NAWAZ (R- 2) MR S A BARBHUYAN (R- 2) MR S T ADNAN (R- 2) SAMIM RAHMAN (R- 2) PP, ASSAM
5	Crl.Rev.P./519/2023 FIXED	TARALI DAS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
6	Crl.Pet./585/2023 WITH SCANNED COPY OF LCR.	RUPJYOTI MEDHI Versus ASIF REZA ALI AND ANR	MR. M ALI MR. R ISLAM MR J. ISLAM H R KHAN	MR K DAS (r-1) PP, ASSAM
7	Crl.Rev.P./242/2024 WITH CR 3 FILES(SCANNED COPY), FIXED	NUHU DAIMARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
8	Crl.Pet./726/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	BIPUL DAS GUPTA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS (R-2) MR SARFRAZ NAWAZ (R-2) PP, ASSAM
ORDERS				
9	CRL.A(j)/113/2018 WITH LCR 5 FILES, FIXED	RATAN BHUYAN Versus THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM

10	Crl.Pet./677/2019 WITH LCR 1 FILE, FIXED	TAPASH BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI MR. J R GIRI	PP, ASSAM
11	Crl.L.P./32/2020 WITH OFFICE NOTE, FIXED in Crl.A./7878/2019	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY PP, ASSAM
	WITH Crl.A./7878/2019 (Filing Number)	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR		
12	Crl.A./294/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED WITH I.A.(Crl.)/686/2023 in Crl.A./294/2023	SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
	WITH I.A.(Crl.)/686/2023 in Crl.A./294/2023	SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
13	Crl.A./221/2023 <u>1 Y 3 M 6 D :</u>	PRAFULLA RABHA Versus STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/522/2023 in Crl.A./221/2023	PRAFULLA RABHA Versus STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
14	Crl.A./261/2023 <u>1 Y 3 M 8 D :</u>	UTPAL RAY @ UTPAL CH RAY @ NAMAL RAY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MR. A. ALI	PP, ASSAM
15	Crl.A./478/2023 <u>0 Y 9 M 24 D :</u> WITH LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
16	Crl.A./70/2024 WITH OFFICE NOTE, LCR 3 FILES, B/O WITH I.A.(Crl.)/245/2024 in Crl.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM
	WITH I.A.(Crl.)/245/2024 in Crl.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM
17	Crl.Pet./649/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	KISHOR KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA	PP, ASSAM
HEARING				
18	Crl.A./98/2011 WITH LCR 11 FILES	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM

19	WITH Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
20	Crl.A./25/2013 WITH LCR 4 FILES, P.B.-2	AMIR ALI Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.J M SULAIMAN	PP, ASSAM
21	WITH Crl.A./165/2013	AJIT DEB NATH Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.J M SULAIMAN	PP, ASSAM
22	Crl.A./81/2013 WITH LCR 6 FILES, P.B.-1	TARIF ALI Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR A ISLAM MR.A T SARKAR MR.A HUSSAIN MR. A AHMED U U KHAN	PP, ASSAM
23	Crl.A./262/2013 WITH LCR 1 FILE, FIXED	ROHINI CHALIHA Versus NANIBALA DEKA and ANR	MR.N PHUKAN MRS.M D CHOUDHURY MRG AGARWAL	PP, ASSAM
24	Crl.A./298/2013 WITH CLR 3 FILES	ALAM ALI @ ALAM SK. Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
25	Crl.A./310/2013 WITH LCR 5 FILES	RANJAY CHOUHAN Versus THE STATE OF ASSAM,	MR.P J SAIKIA MS.M KECHII	PP, ASSAM
26	Crl.A./377/2013 WITH LCR 5 FILES	KAMAL SAHA Versus STATE OF ASSAM	MS. B SARMA	PP, ASSAM
27	Crl.A./219/2018 WITH LCR 4 FILES	SRI GODA MALODAS @ GODA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
28	Crl.A./397/2018 WITH LCR 5 FILES	SRI JUN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR G P BHOWMIK MR. M HUSSAIN MR D KALITA	PP, ASSAM
29	Crl.Pet./1132/2018 B/O	M/S. TEA MECH (INDIA) AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
30	Crl.A./21/2022 WITH LCR 4 FILES, P.B.-1, FIXED	SOFA UDDIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM
31	Crl.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (R-2) MR. P BORA (R-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (R-2) MS. S. TODI (R-2) MS. P BORA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/96/2023 in Crl.Pet./77/2022	SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI

32	Crl.Rev.P./15/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
33	Crl.A./353/2023 WITH LCR 3 FILES, B/O	PRIYA KR. NATH Versus THE STATE OF ASSAM AND ANR.	MS. D KAKATI MR. P J MEDHI MR N BARMAN MR B SINHA MS J BARMAN MR B DEORI	MR. U CHOUDHURY(LLEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH I.A.(Crl.)/892/2023 in Crl.A./353/2023	PRIYA KR. NATH Versus THE STATE OF ASSAM AND ANR.	MS. D KAKATI MR. P J MEDHI MR B SINHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3559/2024 PART-HEARD, FIXED	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H BURAGOHAİN MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
	WITH			
2	WP(C)/3558/2024	NATUN GOTONGA R H SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAİN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
	WITH			
3	WP(C)/3560/2024	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAİN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
	WITH			
4	WP(C)/3561/2024	M/S BRAHMAPUTRA PART-I MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	M BURAGOHAİN MS A DEVI MR. H BURAGOHAİN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
	WITH			
5	WP(C)/3731/2024	DIGHALIA SINGRAJAN MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAİN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM SC, M A C SC, FISHERY
	WITH			
6	WP(C)/3971/2024	DIPANKAR DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 13 ORS	R M BAROOAH	GA, ASSAM MR. P SHARMA MR. S BORTHAKUR
	WITH			
7	WP(C)/3149/2015 FIXED	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
	WITH			
	I.A.(Civil)/4241/2018 in WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
	WITH			
8	WP(C)/5877/2023 FIXED	KISHORE KUMAR BEZBARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE SC, REVENUE

9	WP(C)/1069/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5) MS. M M KATOKI (for R/p No. 1 to 4)
10	WP(C)/1071/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
11	WP(C)/1386/2024 FIXED	SAHIL AKHTAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, PWD

ORDERS

12	WP(C)/5019/2016 FIXED	DULU AHMED FORMERLY KNOWN AS MD. JAHANUDDIN AHMED and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.S BANIK MR.N DAS MR.H GUPTA	MR.A SARMA(R- 4&5) SC, APDCL MR.K KALITAR- 4and5 MR.J ROY(R - 7) MS.P KHOUND(R- 4&5) MS.S KAKATI(R - 7)
13	Cont.Cas(C)/120/2021 B/O	BIKUL BORAH Versus PROF (DR) RATNA KANTA TALUKDAR	MR. U SAIKIA MR MINTU SAIKIA MR. P K GARODIA MR D SARMA MR. S D ROY	MR. D SAIKIA MRS D BORAH

HEARING

14	WP(C)/1108/2016	CEMENT INTERNATIONAL LTD. Versus THE UNION OF INDIA and 5 ORS	DR. ASHOK SARAF MR. P DAS MR. A GOYAL MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	C.G.C. MRS. A DASS SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
15	WP(C)/1354/2016	SMTI RUPALI BORDOLOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MRS.B DAS MR.T R SARMA	SC, APDCL
16	WP(C)/2516/2016	M/S DELIGHT BAKERY and 2 ORS Versus THE UNION OF INDIA and 5 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.N MODI(R-6) C.G.C. MR.N KALITA(R-6) MR.S DUTTA(R-6) MR.C K S BARUAH MR.C SHARMA(R-6) ASSTT.S.G.I. MR.D DEY MR.SIDHANT DUTTA(R-6) SC, PF
17	WP(C)/6758/2022	BHARAT KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR A W AMAN MR SARFRAZ NAWAZ MS. D SAIKIA MR S A BARBHUYAN	GA, ASSAM SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



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[For Tuesday,27th August 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3644/2021 FIXED, WITH LCR	MUSSTT JAMILA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3679/2021 FIXED, WITH LCR	MAHAMMAD ALI Versus THE UNION OF INDIA AND 7 ORS	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
3	WP(C)/5317/2017 PART-HEARD, FIXED, WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/6596/2017 WITH LCR	MUST. HAZURA KHATUN @ HAZERA KHATUN @ HUJERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/6710/2017 WITH LCR	PRANAB SHIL Versus THE UNION OF INDIA and 3 ORS.	MR.G SAIKIA MR.D BARUAH	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/6775/2017 WITH LCR	SANAKA BALA MANDAL @ SANAKA SARKAR @ SANDHYA BALA SARKAR @ SHONAKA BALA MANDAL Versus THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MS.P SARMAH	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/6992/2017 WITH LCR	TAHER ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A MANNAF MR.M H TALUKDAR MR.A S ALI MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/7025/2017 WITH LCR	BIREN DAS Versus THE UNION OF INDIA and 3 ORS.	MR.G SAIKIA MR.D BARUAH	GA, ASSAM ASSTT.S.G.I.

9	WA/27/2019 WITH OFFICE NOTE	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
10	Review.Pet./47/2020 IN WP(C)/4876/2018 (D/O), WITH LCR	AMINUR ALI @ AMINOOR ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/4989/2020 FIXED, WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD MR. A H MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	Review.Pet./68/2021 IN WP(C)/1906/2020 (D/O), WITH LCR	FATEMA BIDHABA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	Review.Pet./116/2021 IN WP(C)/4274/2017 (D/O), WITH LCR	ROKIA KHATUN @ ROKIYA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
		MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

LEAVE NOTE OF ADVOCATES FOR 27/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/5944/2013	SUBHAS CHANDRA DAS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
2	WP(C)/928/2015	SACHIN DUTTA Versus THE UNION OF INDIA and 3 ORS	MR.K R BORA MR.A CHETIA MD.ASLAM	MR.P PATHAK(R-2,3&4) C.G.C. MSS CHANGKAKATI(R-2,3&4) MR.S S ROY MR.A NARZERY(R-2,3&4) MS.P BARMANR-2,3and4 MS.S T BOKTH(R-2,3,&4) MS.J SAIKIA(R-2,3&4) ASSTT.S.G.I.(R-1)
3	WP(C)/6122/2015 FIXED	ASSAM SPECIAL POLICE OFFICERS WELFARE SOCIETY Versus THE STATE OF ASSAM AND 16 ORS	MR.B K BHATTACHARJEE MR.D BARMAN MR.K LAHKAR MR.R MAZUMDAR MRN J DAS MR.N MAHAJAN MR.D DEKA	MR.C BARUAH GA, ASSAM C.G.C. C.G.C. MR. B SARMA ASSTT.S.G.I.
MOTION				
4	WP(C)/4135/2024 FIXED	MANJUWARA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR A ALAM	SC, HEALTH AND F W
ADMISSION				
5	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
6	WP(C)/136/2023 FIXED	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
7	WP(C)/5758/2023 FIXED	NEKIBUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT

8	WP(C)/7475/2023 FIXED	LABONYA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS M D MEDHI MS J KALITA	GA, ASSAM SC, AG MR. FIRUZ KHAN (r-6,7,8) MR U CHAUDHURY (r-6,7,8) MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH (r-6,7,8) Q. KIBA (r-6,7,8) K. SUMI (r-6,7,8) MS LITO AWOMI (r-6,7,8) SC, FINANCE
9	WP(C)/3656/2024 FIXED	PRASAD KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	GA, ASSAM SC, P H E
10	WP(C)/3769/2024 FIXED	SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
WITH				
I.A.(Civil)/2434/2024 in WP(C)/3769/2024				
11	WP(C)/4107/2024 FIXED	DR DHRUBA JYOTI CHETIA Versus SAILENDRA KUMAR DEURI AND 7 ORS G SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K K PHUKAN MS N BEGUM MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	MR. K N CHOUDHURY GA, ASSAM MR. A K DUTTA (R-7) GA, ASSAM SC, REVENUE
ORDERS				
12	Cont.Cas(C)/716/2023 FIXED	BIJON HAPILA Versus DIGANTA KUMAR BARUAH AND 7 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8)
HEARING				
13	WP(C)/4626/2016 FIXED	SAJBAM LEIHAO SINGH Versus THE UNION OF INDIA and 4 ORS	MR.R D LAL MR.A LAL	C.G.C. MR. D C BORAH(R- 1-5) ASSTT.S.G.I.
14	WP(C)/2696/2017 FIXED	SMT. SABITA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, A.H and V. DEPT., MS. M.M. KATAKI SC, FINANCE
15	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
16	WP(C)/2770/2019	PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT
17	WP(C)/4314/2020 FIXED	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
18	WP(C)/4376/2020	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM
19	WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA

20	WP(C)/6452/2022 FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
WITH				
21	WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./174/2023 WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED WITH I.A.(Crl.)/228/2024 in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
		PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
HEARING				
2	CRL.A(J)/9/2018 7 Y 9 M 18 D :WITH LCR - 4 (FOUR) FILES, P.B.- 2	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/20/2018 12 Y 1 M 6 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
4	CRL.A(J)/68/2019 5 Y 5 M 11 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
5	I.A.(Crl.)/125/2019 WITH LCR - 7 (SEVEN) FILES, P.B. - 2 in Crl.A./70/2018 WITH Crl.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
		SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
6	CRL.A(J)/34/2020 WITH LCR - 4 (FOUR) FILES, P.B. - 2	AMZAD ALI Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
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13)	MR. O P BHATI	23-08-2024	To	31-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6421/2022 FIXED	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/3376/2023 in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
2	WP(C)/6391/2022	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA,		MR. P HAZARIKA
3	WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC
4	WP(C)/3432/2024 WITH OFFICE NOT, FIXED	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 27/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2483/2024 FIXED	CHANDRA SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
2	Bail Appln./2529/2024 B/O	YEAJUL CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR A MALEK	PP, ASSAM
3	Bail Appln./2530/2024	SAIFUDDIN @ SOMU @ BABU Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
MOTION				
4	Crl.Pet./951/2024 FIXED	SHAILENDRA SINGH Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
5	AB/2221/2024 B/O	MUIN CHOUDHURY ALIAS MUNNA CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR. A T SARKAR MR A MALEK	PP, ASSAM
6	AB/2222/2024	PARAM ALI Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	PP, ASSAM
7	AB/2223/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM
8	AB/2227/2024	SATYEN KUMAR SARMA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
ADMISSION				
9	Crl.Rev.P./186/2023 WITH CLR 1 FILE, FIXED	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/147/2024 in Crl.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR Versus BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM

	WITH I.A.(CrI.)/189/2024 in CrI.Rev.P./186/2023	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
10	CrI.A./263/2024	MRIGEN HALOI Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
	WITH I.A.(CrI.)/784/2024 in CrI.A./263/2024	MRIGEN HALOI Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
11	CrI.Pet./987/2024 FIXED	KABATULLA KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
		<u>BAIL HEARING (BA)</u>		
12	Bail Appln./2166/2024 FIXED	SHAH ALOM MOLLAH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
13	Bail Appln./2231/2024 FIXED	IDRISH ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
14	Bail Appln./2326/2024 FIXED	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	PP, ASSAM
15	Bail Appln./2371/2024 FIXED	SOLEMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
16	Bail Appln./2374/2024 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	Bail Appln./2379/2024 FIXED	SARBESWAR DAS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
18	Bail Appln./2389/2024 FIXED	MD. MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
19	Bail Appln./2392/2024 FIXED	ABDUL SATTAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
20	Bail Appln./2421/2024 FIXED	KOYSER ALI @ KOSOR ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	
21	Bail Appln./2426/2024 FIXED	SRI BINOD DAS @ BABA Versus THE STATE OF ASSAM	M PATHAK MR. T ALI MS RIMPI DUTTA	PP, ASSAM
		<u>BAIL HEARING</u>		
22	AB/282/2024 FIXED	AMAR KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
23	AB/871/2024 FIXED	SAHIDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM

24	AB/884/2024 FIXED	AHAMMAD ALI @ AHMED ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
25	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
26	AB/1186/2024 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
27	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
28	AB/1464/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RUHUL AMIN @ RUFUL AMIN Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR. T SARMA R ISLAM	PP, ASSAM
29	AB/1564/2024 WITH OFFICE NOTE, FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
30	AB/1637/2024 FIXED	SUMAN AHMED @ SUMAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
31	AB/1647/2024 FIXED	ABDUL HALIM Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
32	AB/1762/2024 FIXED	MD. JAVED AKHTAR @ AHMED Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
33	AB/1825/2024 FIXED	ROFIQUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
34	AB/1946/2024 FIXED	MD. SUEF ALI AND ANR. Versus THE STATE OF ASSAM	MR. A GOGOI	MD S ALI MR M RAHMAN PP, ASSAM
35	AB/1953/2024 FIXED	MRIDUL NATH AND 2 ORS. Versus STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
36	AB/2039/2024 FIXED	MONOWARA BEGUM Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
37	AB/2101/2024 FIXED	FORIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
38	AB/2138/2024 FIXED	NURUL ISLAM ALIAS NUR ISLAM AND ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
39	AB/2144/2024 FIXED	RAIZUDDIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM

ORDERS

40	I.A.(CrI.)/769/2024 in CrI.A./7451/2024	PRAKASH MOHAN @ PRAKASH PHUKAN Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
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WITH

[CrI.A./7451/2024](#)
(Filing Number)

PRAKASH MOHAN @ PRAKASH PHUKAN Versus THE STATE OF ASSAM AND ANR G	MR. M HASSAN
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HEARING

41	CRP/517/2015 PART-HEARD, WITH LCR, FIXED	MURALIDHAR SHARMA Versus HARI PRASAD AGARWALLA	MRG P BHOWMIK MR.R HAZARIKA MS.A THAKURIA	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
42	MFA/142/2019 PART-HEARD, FIXED	UNION OF INDIA Versus M/S. NUMALIGARH REFINERY LTD.,	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS M SHARMA MS M SHARMA MS. L DAS MS. N HUSSAIN
	WITH I.A.(Civil)/1980/2019 in MFA/142/2019	UNION OF INDIA Versus M/S. NUMALIGARH REFINERY LTD.,	MR. B SARMAH	
43	WITH MFA/82/2019	M/S. NUMALIGARH REFINERY LTD., Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
44	MFA/26/2023 PART-HEARD, WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI GOLAMONI URANG AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (R-1)
	WITH I.A.(Civil)/2120/2024 in MFA/26/2023	SMTI GOLAMONI URANG Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED	MR A B DEY	MR. R GOSWAMI
45	Crl.A./276/2023 PART-HEARD, WITH LCR 5 FILES, FIXED	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
46	Crl.A./282/2012 WITH LCR 6 FILES	THE UNION OF INDIA, Versus MD.ISMAIL,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED SC, NF RLY MS.S D CHOUDHURY	MR. A M BORA MR. S R BORUAH MS. C CHOUDHURY MR. S K AGARWAL
47	Crl.A./3/2018 WITH LCR 3 FILES	SRI SADDAM ALI @ HUSSAIN Versus THE STATE OF ASSAM	MR. A K GUPTA MR H J TAMULI	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/48/2006 (HEARING), WITH LCR, FIXED	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
2	CRP/153/2014 (HEARING), WITH LCR, FIXED	MD. ASAD ALI @ MD. ASAIID ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 in CRP/153/2014	MD. ASAD ALI @ MD. ASAIID ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	
ADMISSION				
3	CRP(IO)/14/2024 FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS Versus SMT. REKHA BARUA TERON	MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA	MS M D MEDHI MS J KALITA
BAIL HEARING (BA)				
4	Bail Appln./1474/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
5	Bail Appln./1579/2024 WITH CASE RECORD(SCANNED COPY)	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
6	Bail Appln./2144/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

7	RSA/47/2024 FIXED	SRI RATUL RAJKHOWA Versus SMT PUTALI RAJKHOWA AND 4 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAJIN	
ORDERS				
8	MC/316/2014 FIXED in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, Versus MD. ALI AKBAR BULBAN and ANR,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	WITH RSA/221/2010 CAVT. NO. CAVT. 673/2010	MUSTT. AITI BEGUM and 6 ORS, Versus MD. ALI AKBAR BULBAN and ANR,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	WITH MC/317/2014 in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, Versus MD. ALI AKBAR BULBAN and ANR,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	WITH MC/318/2014 in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, Versus MD. ALI AKBAR BULBAN and ANR,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	WITH MC/1246/2015 in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, Versus ON THE DEATH OF MD. ALI AKBAR BULBAN HIS LEGAL HEIRS DILU BEGUM and 6 ORS	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	WITH MC/1314/2015 in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, Versus ON THE DEATH OF MD. ALI AKBAR BULBAN HIS LEGAL HEIRS- DILU BEGUM and 6 ORS,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	WITH MC/1316/2015 in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, Versus ON THE DEATH OF MD. ALI AKBAR BULBAN HIS LEGAL HEIRS - DILU BEGUM and 6 ORS	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
9	RFA/36/2017 WITH LCR, B/O	ON THE DEATH OF RAM NIRANJAN BAWRI HIS LEGAL HEIRS AND REP. AJAI BAWARI AND ORS Versus DR. MONOHAR BAWRI AND ORS	MS. K YADAV MR. D BARUAH MR. A KABRA MR. A I Aji MR. R L YADAV MS. A BARUA	MR. A GOYAL, R MR. A CHOUDHURY, R MR. J P MORE, R MR. A GOEL
10	I.A.(Civil)/1261/2018 FIXED in MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
	WITH MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
	WITH I.A.(Civil)/1259/2018 in MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO .LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
11	CRP(IO)/188/2019 FIXED	PURNA KANTA HAZARIKA Versus PINJIRA BEGUM AND 15 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	

12	I.A.(Civil)/297/2023 FIXED in CRP/5154/2022 WITH CRP/5154/2022 (Filing Number) WITH I.A.(Civil)/1405/2022 WITH I.A.(Civil)/296/2023 WITH I.A.(Civil)/298/2023	SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA BIBHA RANI SINGHA AND 2 ORS Versus TIKENDRA CHANDRA SINGHA (F) SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus TIKENDRA CHANDRA SINGHA SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA	MR SISHIR DUTTA MR. SIDHANT DUTTA MR. S DUTTA MS S MOCHAHARI MR SISHIR DUTTA MRS. M BARMAN MR. SIDHANT DUTTA MR SISHIR DUTTA MR. SIDHANT DUTTA MR SISHIR DUTTA MR. SIDHANT DUTTA	
13	MACApp./54/2024 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD Versus DIPTI TAMULI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P GOHAIN (r-1,2,3) MR. A K GUPTA (r-1,2,3) MR B KALITA (r-1,2,3)
14	I.A.(Civil)/424/2024 FIXED in RFA/13459/2023 WITH RFA/13459/2023 (Filing Number) WITH I.A.(Civil)/564/2024	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS. JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS A JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS D R BONGSHIARY MR S HUSSAIN MR. R C DAS MR. R C DAS MR S HUSSAIN	SC, APDCL SC, APDCL
15	I.A.(Civil)/1477/2024 WITH LCR, B/O in RSA/149/2023 WITH RSA/149/2023	MD HAJI ISMAIL ALI MAZUMDER, Versus ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR M J QUADIR MR S S ISLAM MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR R I BHUYAN MR M J QUADIR MR S S ISLAM A K HANNAN
16	I.A.(Civil)/2003/2024 FIXED in MFA/14025/2023 WITH MFA/14025/2023 (Filing Number)	THE UNION OF INDIA Versus M/S PURBANCHAL CEMENT LTD. UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus M S PURBANCHAL CEMENT LTD B	MR. K GOGOI MR. K GOGOI	M. KALITA DIVYANSH RATHI

	WITH I.A.(Civil)/14067/2023 (Filing Number)	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus MS PURBANCHAL CEMENT LTD	MR. K GOGOI	
17	WITH MFA/15766/2022 (Filing Number)	UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD. B	MR. K GOGOI	
	WITH I.A.(Civil)/241/2023	THE UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
HEARING				
18	CRL.A(J)/115/2018 PART-HEARD, WITH LCR, FIXED	TARUN DAS Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
19	Test.App./12/2011 WITH LCR	BIKASH CHANDRA PRODHANI Versus ON THE DEATH OF BHUPESH PRODHANI	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY MR D KALITA	MS.L BAILUNG(R- 2-17) MR.M J BARUA
20	RSA/79/2014 CAVT. NO. 1440/2013	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
21	WITH RSA/80/2014 WITH LCR CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	WITH MC/746/2014 in RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
22	RSA/99/2015 WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
23	RFA/5/2016 FIXED	HAIDOR HUSSAIN and 2 ORS Versus MD ABDUL KARIM @ MAINA MASTER	MR.U B SARMA MR.G MISHRA	MR.D SAIKIA MR.R BARUAH MR. R BORPUJARI MR.B GOGOI MR.P NAYAK MR.A DEKA

24	RFA/18/2016 WITH LCR, FIXED	UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA	MR.R SARMA MR. B SHARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR. U C RABHA MR.A SAHAD MR.D HALOI MR.S A HUSSAIN
	WITH I.A./171/2016 in RFA/18/2016	UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR.A SAHAD MR.D HALOI
	WITH I.A.(Civil)/2148/2016 in RFA/18/2016	INAMUL RASHID HAZARIKA Versus UNION OF INDIA and 7 ORS,	MR.B C DAS MR.A SAHAD MR.D HALOI MR.S A HUSSAIN	MS.S D SAIKIA MR.R SARMA MR.K D SINGH SC, RAILWAY
25	Intest.Cas./6/2017 WITH LCR	SMTI MINU DAS and 2 ORS Versus SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
26	MACApp./15/2017 WITH LCR, FIXED	ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIR Versus SRI RANJIT TALUKDAR and 2 ORS	MR.A C MAHANTA MR.B K JAIN	MS. R D MOZUMDAR MR. S BORA MR. D P MANDAL MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/2260/2017 in MACApp./15/2017	THE NATIONAL INSURANCE CO. LTD. Versus SRI NIRMAL TALUKDAR and ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
	WITH MACApp./336/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIRS and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A C MAHANTA MR. B K JAIN MS. M DASGUPTA
28	RFA/62/2018 WITH LCR, B/O	M/S SHIV STEEL INDUSTRIES Versus STEEL AUTHORITY OF INDIA AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B C DAS (R1) MR D N BHATTACHARYYA (R1) MR. P J BARMAN (R2) MR. P PHUKAN (R2)
29	RFA/68/2018 FIXED	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR Versus SRI JOGENDRA NATH BHUYAN	MR.D SAHU MR.R S MISHRA	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
	WITH I.A.(Civil)/2180/2018 in RFA/68/2018	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR Versus SRI JOGENDRA NATH BHUYAN	MR. D SAHU MR. R S MISHRA	
30	RFA/82/2018 CAVT. NO.0591/2018 WITH LCR, FIXED	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	WITH I.A.(Civil)/107/2024 in RFA/82/2018	PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
31	MACApp./782/2018 FIXED	SRI KARTIK DEKA Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI

32	Intest.Cas./3/2020 WITH LCR, FIXED	SRI GAURI SHANKAR PAUL @ MORAN PAUL Versus ARI BISWAJIT @ DEBU PAUL	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MRS. K DEVI MS R P BARUAH
33	MACApp./233/2020 WITH LCR, FIXED	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. K K DUTTA
	WITH I.A.(Civil)/1660/2020 in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/1661/2020 in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
34	WITH MACApp./45/2021	SARWAR KHAN @ ABDUL SARWAR KHAN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA U PRASAD	MR. M DUTTA (r-1) MS S DEV (r-1)
35	RSA/191/2022 WITH LCR, FIXED	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)
36	RSA/148/2023 WITH LCR, B/O	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
	WITH I.A.(Civil)/1498/2024 in RSA/148/2023	SAHAB UDDIN BARBHUIYA Versus ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS	MR M J QUADIR MR. A K HANNAN	MR. N H MAZARBHUIYAN

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	CRP(IO)/188/2023 PART-HEARD, FIXED	THE UNITED INDIA INSURANCE CO LTD. Versus ARATI RABHA	MR. S SAHU MR A N DAS	
2	WP(C)/4100/2024 FIXED	ASHOK KUMAR BARNWAL Versus THE BANK OF INDIA AND ANR	MR. J LASKAR MR. N H LASKAR	MR. A GANGULY MR. A DHANUKA
ADMISSION				
3	WP(C)/6875/2019 FIXED	NIKHIL CHANDRA DEV NATH AND 25 ORS. Versus UNION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR B DAS	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
4	WP(C)/1136/2020 FIXED	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/5408/2020 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC, WATER RESOURCE SC, REVENUE
6	WITH WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC. WATER RESOURCE DEPTT. SC, REVENUE
7	WP(C)/5442/2021 FIXED	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 31 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/2523/2022 FIXED	GAUTAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
9	WP(C)/3795/2022 FIXED	MANAS BORBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD

10	WP(C)/1736/2023 FIXED	ZAKIRUL ISLAM @ JAKIRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM
11	WP(C)/4275/2023 FIXED	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
12	WP(C)/4999/2023 FIXED	MAINU GOHAIN MAHATO Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MR M RAHMAN	SC, ASLSA GA, ASSAM SC, FINANCE
13	WP(C)/7424/2023 FIXED	M/S KEC INTERNATIONAL LTD (FORMERLY RPG TRANSMISSION LTD) Versus THE STATE OF ASSAM AND 2 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, FINANCE SC, TAXES
ORDERS				
14	WP(C)/5530/2022 FIXED	SUKHENDU PAUL Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR S K BEHARA MR J RAJBONGSHI D ROY	MR. C K S BARUAH SC, RAILWAY MR. ANIX SINGH, SC, IRCTC
HEARING				
15	WP(C)/517/2014 FIXED	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
WITH				
16	WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
17	WP(C)/4063/2020 FIXED	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
18	WP(C)/1055/2022 FIXED	SMTI. ARATI BHAR AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
19	WP(C)/1633/2022	JERICHO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HAJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
20	WP(C)/1796/2022	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ MR. A PARVEZ MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4,5,6) MR D GOGOI (r-3,4,5,6)

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
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14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2531/2024	RAHUL MEENA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
2	Bail Appln./2532/2024	HASSAN ALI Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
3	Bail Appln./2534/2024	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
4	Bail Appln./2536/2024	BIPUL BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
MOTION				
5	Crl.Rev.P./323/2024	NUR ALAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
6	Crl.Rev.P./324/2024	ABDUL MATIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	PP, ASSAM
7	Crl.Pet./1037/2024	SHARAF UDDIN LASKAR @ SARAF Versus BADRUL ISLAM LASKAR	MR. K A MAZUMDER MR A HAI S A ISLAM	
8	Crl.Pet./1038/2024	HEMANTA BORAH Versus PRANATI BORAH	MS. S NAZNEEN MR. K M HASSAN	
9	Crl.Pet./1039/2024	SHAMSUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
10	Crl.Pet./1040/2024	VIKASH KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	Crl.Pet./1041/2024	FARUK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM

12	Crl.Pet./1042/2024	AJIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MS R A MOSTAFI MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM
13	AB/2160/2024 FIXED	BIJAY NAYAK AND 3 ORS Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	MR. P N GOSWAMI, Forest Department PP, ASSAM
14	AB/2217/2024 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S HOQUE MS R DEKA	PP, ASSAM
15	AB/2225/2024	JATIN KALITA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	SPL. PP, C.B.I.
16	AB/2228/2024	GIAS UDDIN MONDAL Versus THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
17	AB/2229/2024	JEHERUL ISLAM KHAN @ JEHERUL ISLAM AND ANR Versus THE STATE OF ASSAM	K U AHMED	PP, ASSAM
ADMISSION				
18	Crl.A./264/2024	KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR	MR A BARMAN MR. A GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/785/2024 in Crl.A./264/2024	KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR	MR A BARMAN MR. A GOGOI	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY)	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
20	Bail Appln./1674/2024 FIXED	ZIA UDDIN Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
21	Bail Appln./1840/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAURABH DUTTA Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
22	Bail Appln./1930/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
23	Bail Appln./2056/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
24	Bail Appln./2100/2024 WITH CASE RECORD(SCANNED COPY)	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
25	Bail Appln./2155/2024 FIXED	ABDUL RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
26	Bail Appln./2308/2024 FIXED	MD. MINTU RAHMAN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. N SAIKIA	PP, ASSAM
27	Bail Appln./2329/2024 WITH OFFICE NOTE, FIXED	DEBEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM
28	Bail Appln./2342/2024 FIXED	SURAJIT BORO Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM

29	Bail Appln./2344/2024 FIXED	MIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
30	Bail Appln./2375/2024	NIYARUN NESSA @ NEHARUN NESSA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
31	Bail Appln./2424/2024 FIXED	HARISH BANSAL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR J BORAH MR. I DAS MR. INDRAJIT BHUYAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
32	Bail Appln./2461/2024 FIXED	MEDABALIMI SRINIVASA RAO Versus CENTRAL BUREAU OF INVESTIGATION	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC, CBI
<u>BAIL HEARING</u>				
33	AB/1768/2024 FIXED	DIGANTA BAISHYA Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
34	AB/1777/2024 FIXED	CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
<u>ORDERS</u>				
35	I.A.(CrI.)/287/2023 WITH LCR 3 FILES, FIXED in CrI.A./118/2023 WITH CrI.A./118/2023	SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
		SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR D KALITA (R-2) PP, ASSAM
<u>HEARING</u>				
36	CrI.Rev.P./27/2011 WITH LCR 3 FILES, FIXED	MOFAZZAL HOQUE and ANR. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
37	CrI.A./86/2011 WITH LCR 5 FILES, FIXED	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
38	CrI.Pet./373/2013 CRL.PET. 273/2013(D/O), FIXED	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	WITH CrI.M.C./676/2014 in CrI.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
	WITH CrI.Pet./226/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
	WITH CrI.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI

WITH
[Crl.M.C./677/2014](#)
in Crl.Pet./372/2013

CENTRAL BUREAU OF INVESTIGATION

MR.P N GOSWAMI
SC, CBI

MR.J I BORBHUIYA
MRS.F BEGUM
MRS.K H CHOUDHURY
PP, ASSAM

Versus

JOYDEV DAS

SRI LALJI KURMI

Versus

STATE OF ASSAM AND ANR

BIJOY LAKHI GARG

Versus

AXIS BANK LTD. AND 4 ORS.

MR. M TALUKDAR
MR. B BARMAN

MR. A K SHARMA
MS. S D SAIKIA
MR A DUTTA
MR. D. BORAH
MR. K P GOGOI

MR. S S ROY, GA. ASSAM
(R-4 AND 5)
Mukesh Sharma
MS. N JOSHI (R-1, 2 AND 3)
MR S ALI

RINKU SINGH @ RINKU KUMARI

Versus

NEW INDIA ASSURANCE CO LTD.

MR K BHUYAN
MR. M U E BHUYAN

MR. S DUTTA
MS S MOCHAHARI
MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/155/2021 FIXED in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. Versus KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
	WITH WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2276/2018 in WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
ADMISSION				
2	WP(C)/5523/2015 PART-HEARD, FIXED	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
3	WP(C)/7220/2015 PART-HEARD, FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
4	WITH WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)

5	WP(C)/8097/2018 FIXED	KAMALESWAR BORO and 33 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.R KALITA MS B DAS MS.S DAS MS S DAS	GA, ASSAM MR P S DEKA MS A DAS SC, FOREST SC, REVENUE
6	WP(C)/3493/2021 FIXED, IN FA/66/1969 (D/O)	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./509/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI MR. S C KEYAL
<u>ORDERS</u>				
8	WP(C)/2142/2019 CAVT. NO.0279/2019 FIXED	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI A N HUSSAIN	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
WITH				
9	WP(C)/2510/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 4 ORS.	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI A N HUSSAIN	MR. K N CHOUDHURY (R1- R3) SC, ATEPFO MR. T DEURI (R1-R3) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
WITH				
10	WP(C)/7849/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI A N HUSSAIN	MR S DUTTA MR. T DEURI MR. T DEURI MRS. R S DEURI J RABHA SC, UBI
WITH				
11	WP(C)/8032/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 5 ORS.	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO A N HUSSAIN	MR. T DEURI (SPL. COUNSEL) SC, UBI
WITH				
12	WP(C)/3179/2021	ASOMI INDUSTRIES PRIVATE LTD. AND 3 ORS. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MS S DAS	MR S DUTTA (R-5) SC, ATEPFO MR. S DUTTA (R-5) SC, PNB
13	I.A.(Civil)/2019/2022 FIXED, WITH RECORDS 2 NOS. in WP(C)/2251/2021 WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
		M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
14	Review.Pet./124/2024 FIXED, IN WP(C)/1755/2014 (D/O)	FORCE NO 850872588 ASSISTANT SUB INSPECTOR/ GENERAL DUTY PRATAP CHANDRA NAYAK Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
15	I.A.(Civil)/721/2024 FIXED in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE

WITH
[WP\(C\)/114/2013](#)

RNT PLANTATIONS LIMITED
Versus
THE STATE OF ASSAM AND 2 ORS

MR.S K KEJRIWAL
MS.S KEJRIWAL

GA, ASSAM
MR.P S DEKA
MR.Y DOLOI(R- 1-3)
MRS.V L SINGH
SC, REVENUE
ADDL. AG, ASSAM

HEARING

16 [WP\(C\)/1706/2016](#)
FIXED

ARUP JYOTI DAS and 2 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MS. P BORAH
MR. D GOGOI
MR. S BORTHAKUR

GA, ASSAM
MR R DHAR, SC, WPT & BC
SC, REVENUE

17 [WP\(C\)/3490/2016](#)
FIXED

MUKTASHREE HIGH SCHOOL and ANR.
Versus
THE UNION OF INDIA and 4 ORS

MR.A DASGUPTA
MS.B DAS
MR.S CHAKRABARTY

MR.P K ROY(R-2-5)
C.G.C.
MR.M DUTTA(R-2-5)
MR.A CHAKRABORTY(R--
-5)
MR K CHAKRAVARTY R-2-5
ASSTT.S.G.I.
MS.H TERANGPI

18 [WP\(C\)/4901/2021](#)
CAVT. NO.06002/021,
FIXED

M/S SUPERLITE ACC BLOCKS INDUSTRY
Versus
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY
MR. N BHARALI
MS G Gayan

MR S DUTTA (R-11
GA, ASSAM
MR. N N B CHOUDHURY
MR A CHOWDHURY (R5)
SC, APDCL
MR. S BORA (R-10)
MR. N SARKAR
MR. S DUTTA (R-11
MR P K BASU
MR N M DEKA
SC, INDUSTRIES AND
COMMERCE
FOR CAVEATOR
SC, PNB
ASSTT.S.G.I.
SC, REVENUE

WITH
[I.A.\(Civil\)/2344/2021](#)
in WP(C)/4901/2021

SMTI SOBITA RONGPHARPI
Versus
M/S SUPERLITE ACC BLOCKS AND 11
ORS.

MR. N N B CHOUDHURY
MR. N SARKAR
MR P K BASU
MR N M DEKA

GA, ASSAM
SC, APDCL
MS G Gayan
SC, INDUSTRIES AND
COMMERCE
ASSTT.S.G.I.
SC, PNB
SC, REVENUE

WITH
[I.A.\(Civil\)/2345/2021](#)
in WP(C)/4901/2021

SMTI. SOBITA RONGPHARPI
Versus
M/S SUPERLITE ACC BLOCKS AND 11
ORS.

MR. N N B CHOUDHURY
MR. N SARKAR
MR P K BASU
MR N M DEKA

GA, ASSAM
SC, APDCL
MS G Gayan
SC, INDUSTRIES AND
COMMERCE
SC, REVENUE
SC, PNB
ASSTT.S.G.I.

WITH
[I.A.\(Civil\)/1181/2023](#)
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY
Versus
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY
MR. N BHARALI

GA, ASSAM
SC, APDCL
SC, INDUSTRIES AND
COMMERCE
SC, PCB
SC, REVENUE
SC, PNB

19 [WP\(C\)/5196/2022](#)

KARTICK SAIKIA AND 2 ORS.
Versus
THE STATE OF WEST BENGAL AND 2
ORS.

MR. T J MAHANTA
MR. A BORUA

GA, ASSAM
MR B DEB (R1)
MR B S DEKA (R1)

20 [WP\(C\)/862/2023](#)
FIXED

KANAKA TEA ESTATE
Versus
THE FOOD CORPORATION OF INDIA AND
6 ORS

MR A C BORBORA
MRS. R BORBORA
MR. M SMITH
MS. N DEY
MR. N BORPATRAGOHAJN

MR. P K ROY
MR. S K CHAKRABORTY
MRS. A CHAKRABORTY
MS. M DUTTA
SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2533/2024	MD SAHID AHMED @ SAHID AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
2	Bail Appln./2535/2024	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR J HUSSAIN MR. F A HASSAN HAFIZUR RAHMAN	PP, ASSAM
3	Bail Appln./2537/2024	NAJRUL ISLAM Versus THE STATE OF ASSAM	MR A N IQBAL MATIUR RAHMAN R HAQUE	PP, ASSAM
MOTION				
4	Crl.Rev.P./301/2024 FIXED	MOHIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. M.P. BORAH	PP, ASSAM
	WITH I.A.(Crl.)/723/2024 in Crl.Rev.P./301/2024	MOHIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. M.P. BORAH	PP, ASSAM
5	AB/1490/2024 FIXED	KRISHNA KANT NATH Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
6	AB/2118/2024 FIXED	SANATAN KALITA Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
7	AB/2213/2024	ASADUL HAQUE @ ASADUL ALI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
8	AB/2214/2024	MUJAMAL HUSSAIN ALIAS MUJAMIL ISLAM Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
9	AB/2215/2024	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
10	AB/2216/2024	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM

11	AB/2218/2024 B/O	MD AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
12	AB/2220/2024	REZABUL HOQUE @ REZABUL ALI Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
13	AB/2224/2024	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR J HUSSAIN MR. F A HASSAN HAFIZUR RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
15	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
16	Bail Appln./1214/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DIPEN DAS @ DEBESWAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	MR. P THAKURIA (R-2) G. DAS (R-2) S MEDHI (R-2) PP, ASSAM
17	Bail Appln./1919/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
18	Bail Appln./1950/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
19	Bail Appln./2185/2024 FIXED	KHARKA BAHADUR BORDEWA @ SHARKA BORDEWA AND 2 ORS. Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD MR. J UDDIN MR N JAMAL	PP, ASSAM
20	Bail Appln./2238/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
21	Bail Appln./2242/2024 FIXED	JAMAL UDDIN @ JAMAL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	MR A BRAHMA PP, ASSAM
22	Bail Appln./2276/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABDUL MANNAN SARKAR Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
23	Bail Appln./2373/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
24	Bail Appln./2380/2024 WITH OFFICE NOTE, FIXED	MD. NURUL HUDA Versus THE STATE OF ASSAM AND ANR	MR A DEKA	PP, ASSAM
25	Bail Appln./2382/2024 FIXED	MD. RITUMONI HUSSAIN @ RITUMANI HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
WITH				
26	AB/2050/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI R L CHUTIA	PP, ASSAM
27	Bail Appln./2422/2024 FIXED	SOURAV BAIDYA AND ANR Versus THE STATE OF ASSAM	MR KUTUB ALI MR D J DEKA MS A AFREEN	PP, ASSAM
BAIL HEARING				
28	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
29	AB/1236/2024 FIXED	DEVO CHANDARA SONOWAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

30	AB/1253/2024 FIXED	GAUTAM BARUAH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
31	AB/1307/2024	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. P. GOGOI	PP, ASSAM
32	AB/1347/2024 FIXED	ANJAN JYOTI CHOUDHURY Versus THE STATE OF ASSAM	MS. N BORAH	PP, ASSAM
33	AB/1622/2024 WITH OFFICE NOTE, FIXED	MILAN RAY @ HULUNG Versus THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
34	AB/1701/2024 FIXED	SMTI DULAN DEY @ ARPANA DEY Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
35	AB/1719/2024 FIXED	DIPUTJAL SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR G CHOUDHURY MR ARINDAM BARUAH	PP, ASSAM
36	AB/1810/2024 FIXED	MD. ZIAUL ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR. B HUSSAIN	PP, ASSAM
37	AB/1849/2024 FIXED	LILIMA KHATUN AND ANR Versus STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA MR H BORAH	PP, ASSAM
38	AB/1850/2024 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM	PP, ASSAM
39	AB/1882/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
40	AB/1933/2024 WITH OFFICE NOTE, FIXED	GAJIBOR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
41	AB/1978/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
42	AB/2097/2024 FIXED	NIBHA BORO Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
43	AB/2142/2024 FIXED	MD. JAKIR HUSSIAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM

ORDERS

44	Tr.P.(CrI.)/5/2024 FIXED	NARAYAN BANIK Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH	PP, ASSAM
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HEARING

45	CrI.A./213/2012 WITH LCR 6 FILES, FIXED	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
46	CrI.Pet./417/2012 WITH LCR 4 FILES, FIXED	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM PP, ASSAM MR.M R ISLAM

47 [Crl.Rev.P./140/2017](#)
FIXED

RAJ KUMAR SINGH
Versus
THE STATE OF ASSAM and ANR.

MR. RAJIV AGNIHOTRI
MS.R DEVI

MR. P BORA
MS.S JAHAN(ADDL.
P.P.,ASSAM)
MR.B GOGOI(SC, FINANCE
& TAXATION)
MR. A CHETIA
PP, ASSAM
MR. M SAHEWALLA
PP, ASSAM

48 [Crl.A./204/2018](#)
WITH LCR 4 FILES

SRI LOKEN SINGHA
Versus
THE STATE OF ASSAM AND ANR

MR D CHAKRABORTY
MR. A BHATTACHARYYA

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2540/2015 FIXED	THE UNION OF INDIA Versus ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MS.R R BORAH	MR. A K HUSSAIN(R-1(I), 1(2)) MR. B HUSSAIN(R-1(1),1(2)) MR M K DAS
2	WP(C)/4785/2023 FIXED	PRAFULLA SARMAH BARUAH Versus THE ASSAM POWER DISTRIBUTION COMPNY LTD AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, APDCL
3	WP(C)/6563/2023 FIXED	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. M HOQUE (r-5) MD A ALI (r-5)
4	WP(C)/7252/2023 FIXED	MD BABUJAN ALI Versus THE UNION OF INDIA AND 3 ORS	MR N PATIRI MR. A KHOUND MS. M SHARMA	MRS. R DEVI DY.S.G.I.
HEARING				
5	MACApp./206/2011 WITH LCR 2 FILES (XEROX COPY)	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.P BARMAN
	WITH MC/3396/2011 in MACApp./206/2011	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
6	MACApp./144/2012 WITH LCR	LAKHIMI DAS and 3 ORS, Versus THE DIVISIONAL MANAGER and ORS,	MR.T J MAHANTA MR.S SINGH MR.P P DUTTA MR.S M RAHMAN	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN
7	MACApp./189/2012 WITH LCR, WITH OFFICE NOTE	KAMALESH MADHESIA Versus M/S UNITED INDIA INSURANCE CO LTD and ANR	MR.S P CHOUDHURY MRB KAUSHIK	MS.M CHOUDHURY(R-1) MR.S DUTTAR-1 MR.C SHARMA(R-1) MS.S THAKURIA(R-1)

8	WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
9	WP(C)/468/2014	NAGENDRA NATH SEAL and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR. R. DHAR, SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
10	WP(C)/3792/2014 FIXED	ON THE DEATH OF SRI KALYAN BHAGOWATI HIS LEGAL HEIR MS. SUSHMITA BHAGAWATI Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)
11	WITH WP(C)/2177/2016	SAILENDRA NATH SARMA and 167 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R- 5) MR.M DUTTA(R-5) MS.S SARMA(R-4) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
12	WITH WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. T J MAHANTA MR.B K BHATTACHARJEE DR.R SARMAH MS. P BHATTACHARYA MS.A CHETIA MR. A BORUA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTYR-5 MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R- 4) MS.M DUTTA(R-5)
13	WP(C)/6447/2015	RAMESH CHANDRA SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.K K DEY MR.A SARMAH MS.G SUTRADHAR MRV K BAROOAH	MR.P N GOSWAMI SC, ELEMENTARY EDUCATION
14	WP(C)/6462/2015	SRI PHUL KUMAR DAS Versus THE UNION OF INDIA and 3 ORS	MR.S BARUAH MR.R MAZUMDAR MR.H BEZBARUAH MS.D DUTTA	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
15	WP(C)/6584/2015	GITISH CHANDRA PAUL Versus THE UNION OF INDIA and 4 ORS	MR.D NANDI MS.P SARMA	MR.S N SARMA C.G.C. MR.K KALITA ASSTT.S.G.I. SC, OIL MR.A C KALITA
16	WP(C)/196/2016	RANGAN KR. NATH Versus THE UNION OF INDIA and 2 ORS	MR.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	C.G.C. MR.G PEGU(R-1 - 3) ASSTT.S.G.I.
17	WP(C)/4102/2016	ANUPAM KANTI CHAKRABORTY Versus UNION BANK OF INDIA and 3 ORS	MS.S ROY MR.S DUTTA MS.U DUTTA	MR.R THAKURIA R- 1-4 MR.L P SHARMA(R- 1-4)

18	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
19	Review.Pet./102/2022 IN WP(C)/3894/2013 (D/O)	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	MR. P P BARUAH
20	WITH Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI
21	WP(C)/4641/2022	TAIZUDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR I RAFIQUE MR. R KALITA MRS S A CHOUDHURY MR. R SALOI MR H AGARWAL MS A AFREEN MR J SINGH MS. R. R. SAIKIA B DAS	
22	WP(C)/4470/2023 FIXED	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/9219/2019 PART-HEARD, BY SLIP	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)

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